

Central Administrative Tribunal
Principal Bench
New Delhi.

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CCP 71/93 in

OA No.2104/91

Date of decision:15.04.93

Sh.Purushottam Dass .. Petitioner

versus

Sh.Madhav Godbole,
Secretary,
Ministry of Home Affairs,
North Block, New Delhi .. Respondent

Coram: The Hon'ble Mr.Justice V.S.Malimath,Chairman
The Hon'ble Mr.B.N.Dhoundiyal,Member(A)
Petitioner through Sh.Shanker Raju,Counsel.

ORDER(ORAL)

(By Hon'ble Mr.Justice V.S.Malimath,Chairman)

The learned counsel for the petitioner submitted that the judgement of the Tribunal has since been complied with. Hence, these proceedings are dropped.

R.N. JN-1
(B.N.Dhoundiyal)
Member (A)


(V.S.Malimath)
Chairman

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